

मैं आपके माध्यम से माननीय स्वास्थ्य मंत्री जी से निवेदन करता हूँ कि अगर त्रिपुरा में एक AIIMS जैसा Super Specialty Hospital या NEIGRIHMS जैसा Super Specialty Hospital मिल जाए, तो त्रिपुरा की जनता को एक अच्छी सौगात मिलेगी और मोदी जी की जो विकास की पटरी है, उसमें चार चाँद लग जाएगा। ..(व्यवधान)... मैं आपके माध्यम से माननीय स्वास्थ्य मंत्री जी से यह निवेदन करना चाहता हूँ। ...(व्यवधान)... त्रिपुरा को बंधक बना कर त्रिपुरा की आम जनता को लूटने का काम कम्युनिस्ट और कांग्रेस ने किया है। ...(व्यवधान)... मोदी जी हमारे नॉर्थ-ईस्ट के विकास के बारे में सोच रहे हैं। ...(व्यवधान)... इसके लिए मैं मोदी जी का धन्यवाद करता हूँ। ...(व्यवधान)... मैं इतनी बात कहते हुए अपनी वाणी को विराम देता हूँ। धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Rajib Bhattacharjee: Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Devendra Pratap Singh (Chhattisgarh), Shri Niranjana Bishi (Odisha) and Dr. Sasmit Patra (Odisha).

Please take your seats. ...(Interruptions)... Please. ...(Interruptions)... दोला जी, जिन issues पर आपने ...(व्यवधान)... Please, Mr. Vaiko, I am requesting you personally. ...(Interruptions)... आपने Rule 267 पर जो नोटिस दिया है, उनमें से एक issue पर अभी आपके मेम्बर बोलने वाले हैं। I request you to please go back to your seats. ...(Interruptions)... Shri R. Girirajan --Demand to ensure Tamil Nadu and other South Indian States their rightful share of people representatives in Parliament and State Assemblies. ...(Interruptions)... Please go back to your seats. ...(Interruptions)... These are the issues for which you have given notice under Rule 267. ...(Interruptions)... आप बोलिए।

Demand to ensure Tamil Nadu and other south Indian states their rightful share of people representatives in Parliament and State Assemblies

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, for this only, all South Indian MPs are wearing black shirts and we are expressing our concerns. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please speak on the subject. ...(Interruptions)...

SHRI R. GIRIRAJAN: The Constitution of India was specifically amended (84th Amendment) in 2002... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please take your seats. ...(Interruptions)... Please take your seats. ...(Interruptions)... Tiruchiji, please. ...(Interruptions)... Please let him speak. ...(Interruptions)... My request is, जिस पर आपने 267 का नोटिस दिया था, वही issue है। Go back to your seats. Take your seats. ...(Interruptions)... Please, Mananiya

Sanjayji, one of the issues... *...(Interruptions)...* Tiruchiji, please go back to your seats. *...(Interruptions)...* Mr. Vaiko, you are a very senior and seasoned man. *...(Interruptions)...* This is an issue on which you are agitating. *...(Interruptions)...* Please go back to your seats. *...(Interruptions)...*

SHRI R. GIRIRAJAN: Sir, shall I start? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please speak.

SHRI R. GIRIRAJAN: Sir, the Constitution of India was specifically amended (84th Amendment) in 2002 not to have inter-State delimitation of constituencies till the first Census conducted after the year 2026. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Only Shri R. Girirajan's Zero Hour submission is going on record. *...(Interruptions)...*

SHRI R. GIRIRAJAN: The Delimitation Act, 2002, had freeze the total number of Constituencies in both Parliament and State Assemblies and to maintain *status quo* till 2026. This means, the boundaries of constituencies were altered in 2001 to equate population among the Parliamentary and Assembly seats. The number of Lok Sabha seats that each State and those of Legislative Assemblies has remained unaltered since 1971 Census and may only be changed after 2026. This was mainly done as States which had implemented family planning widely like Kerala, Tamil Nadu and Punjab would stand to lose many parliamentary seats and States with poor family planning programmes and higher fertility rates like Uttar Pradesh, Bihar and Rajasthan would gain many seats transferred from better-performing States! *...(Interruptions)...* Sir, I rise to bring to the attention of this House a matter of grave concern that threatens the federal spirit of our democracy, the impending delimitation exercise which disproportionately penalises the Southern India and progressive States like Tamil Nadu, while rewarding those who failed to control their population in the last three decades. *...(Interruptions)...*

The Union Government's approach to delimitation is fundamentally unjust and disregards the sustained efforts of Tamil Nadu in population control, economic growth and equitable development. It is in no way acceptable to Tamil Nadu, which has been playing a major role in controlling population and contributing to country's development more and more in the name of constituency realignment. All the political

parties in Tamil Nadu are urging the Government to adhere to the 1971 Census for delimitation is a testament to the State ...*(Time-bell rings.)*...

MR. DEPUTY CHAIRMAN: Thank you. The issue has been raised. ...*(Interruptions)*... It has been raised. Nothing is going on record. ...*(Interruptions)*...

The following hon. Members associated themselves with the matter raised by hon. Member, Shri R. Girirajan: Dr. Fauzia Khan (Maharashtra), Shri A. A. Rahim (Kerala), Shri Jose K. Mani (Kerala), Dr. V. Sivadasan (Kerala), Shri P. Wilson (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri N.R. Elango (Tamil Nadu), Shri Sandosh Kumar P (Kerala), Shri G.C. Chandrashekhar (Karnataka), Shri P. P. Suneer (Kerala), Shri Ritabrata Banerjee (West Bengal), Shri Meda Raghunadha Reddy (Andhra Pradesh), Dr. John Brittas (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Ajit Kumar Bhuyan (Assam), Shri Haris Beeran (Kerala), Shri Niranjana Bishi (Odisha) and Dr. Sasmit Patra (Odisha).

Now, Shrimati Dharmshila Gupta; Demand to introduce Metro train services in Darbhanga, Bihar. ...*(Interruptions)*... Please. ...*(Interruptions)*...

Demand to introduce Metro train services in Darbhanga, Bihar

श्रीमती धर्मशीला गुप्ता (बिहार): माननीय उपसभापति महोदय, आपका आभार कि आपने मुझे इस विषय पर बोलने का अवसर दिया। ...*(व्यवधान)*... आज देश में हम जो कुछ भी विकास कार्य देख रहे हैं, वह आदरणीय प्रधान मंत्री मोदी जी के अद्वितीय नेतृत्व और राष्ट्र निर्माण के प्रति उनकी अटूट प्रतिबद्धता का एक परिणाम है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: It has been already raised. ...*(Interruptions)*... Please. सिर्फ उन्हीं की बात रिकॉर्ड पर जा रही है। ...*(व्यवधान)*...

श्रीमती धर्मशीला गुप्ता: उन्होंने हमेशा भारत के विकास को प्राथमिकता दी है और बिहार को एक नया आधुनिक राज्य बनाने के लिए अनेक योजनाएं चलाई हैं। ...*(व्यवधान)*... बिहार में एक्सप्रेसवे, हाईवे और रेलवे के नेटवर्क का विस्तार करने, दरभंगा, पटना और अन्य शहरों में नए एयरपोर्ट्स और हवाई सेवाओं का विस्तार करने तथा बिहार को आत्मनिर्भर बनाने के लिए स्टार्टअप और उद्योगों को प्रोत्साहन देने सहित अनगिनत काम किये जा रहे हैं।

माननीय उपसभापति महोदय, आदरणीय प्रधान मंत्री मोदी जी की अगुवाई में बिहार को सशक्त और आत्मनिर्भर बनाने के लिए एनडीए सरकार निरंतर काम कर रही है। इसका सबसे बड़ा प्रमाण है - दरभंगा में एयरपोर्ट के बाद अब मेट्रो रेल की सेवा। दरभंगा, जो ऐतिहासिक, सांस्कृतिक और शैक्षणिक दृष्टि से बिहार का एक महत्वपूर्ण केंद्र है, अब मेट्रो रेल सेवा के माध्यम